

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 48

CP/26(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **02.04.2024**

NAME OF THE PARTIES: **GREE FIELD INVESTMENTS-2 V/s JAWED HABIB
HAIR AND BEAUTY LIMITED**

Section 241(1) Sec. 242(4) of the Companies Act, 2016

ORDER

Adv. Saroj Jadhav i/b AAT Legal and Co. for the Petitioner present. Sr. Counsel Shyam Mehta a/w Adv. Ankit Lohia and Adv. Aditi Bhatt and Deeksha Jani i/b Jani and Parikh for the Respondents No.3 to 17 are present.

The Registry is directed to allow the Petitioner the filing of the petition in the hard copy. List this matter on Board on **08.05.2024**.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh